

A Board of Inquiry has been ordered by the Indian Navy. The reason for the collision and details of damages sustained and losses suffered will be established on completion of the Board of Inquiry.

Hacking of computer system

†194. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of DEFENCE be pleased to state:

(a) whether some online detective agents of neighbouring countries are constantly attempting to hack into the Indian computer system and their intelligence agencies have tried to steal secret military information through computer storage media;

(b) if so, whether some intelligence officers of these countries, have been working in the Indian Defence set-up and are involved in stealing classified information;

(c) if so, whether Government has got the entire policy on the eligibility and uses of CSM device constantly reviewed and action taken against the officers violating security related guidelines; and

(d) if so, the details thereof and the other measures taken/being taken by Government?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) In order to make the security apparatus secure, comprehensive preventive measures based on the modus operandi of hostile countries/organizations are enforced and security review carried out by the services from time to time. In addition, the existing Counter Intelligence set up in the Armed Forces is synergized on a regular basis to meet the new challenges. Cyber Security Policy covering aspects of usage of Computer Storage Media (CSM) device has been issued which is reviewed based on change of threat perception. Sustained efforts are undertaken to safeguard the network through use of high end technology, refinement of processes and training of personnel.

Shifting of Army Service Corps

†195. SHRI UPENDRA KUSHWAHA: Will the Minister of DEFENCE be pleased to state:

†Original notice of the question was received in Hindi.